

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 634
ANSWERED ON 06/02/2024**

IMPLEMENTATION OF PMAY-G

**634. DR. AMOL RAMSING KOLHE:
DR. DNV SENTHILKUMAR S.:
SHRI C.N. ANNADURAI:
SHRI SELVAM G.:
SHRI DHANUSH M. KUMAR:
DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI MANJULATA MANDAL:
SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has been able to achieve Housing for all in rural areas under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) and if so, the details thereof and if not, the reasons therefor;**
- (b) the details of funds allocated/sanctioned/released/utilized under PMAY-G during each of the last three years particularly Tamil Nadu, Maharashtra, Odisha and Andaman and Nicobar Islands;**
- (c) the number of houses constructed/completed/sanctioned/allotted to the beneficiaries under the PMAY-G during the said period, year, State and district-wise;**
- (d) the number of beneficiaries presently in the waiting list for providing house under the yojana at present, State-wise particularly in the above said States; and**
- (e) the details of steps taken by the Government for allotment of houses to all beneficiaries which are in waiting list, State-wise including the above said States?**

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by March, 2024. The entire target of 2.95 crore under PMAY-G has been allotted among States/UTs. Out of the overall mandated target of 2.95 crore houses more than 2.94 crore houses have already been sanctioned to the beneficiaries and ~2.55 crore houses have already been completed as on 03.02.2024.

During the period of Covid-19 pandemic induced nation-wide lockdown, all construction activities including construction of houses under PMAY-G were also affected. In addition to this, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials are the main challenges occurred in implementation of PMAY-G including the delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G.

(b) The State-wise details of Central Share of funds released and funds utilised by the States/UTs under PMAY-G during each of the last three years i.e. financial years 2020-21, 2021-22 and 2022-23 particularly in Tamil Nadu, Maharashtra, Odisha and Andaman and Nicobar Islands is given in Annexure-I.

(c) The State-wise details of houses sanctioned by the States/UTs to the eligible beneficiaries and houses completed under PMAY-G during the last three years i.e. financial years 2020-21, 2021-22 and 2022-23 are given in Annexure-II.

The State/District-wise details of houses completed under PMAY-G can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft-->Reports--->Houses completed in a financial year irrespective of target year.

The State/District-wise details of houses sanctioned under PMAY-G can be seen at the programme website at www.pmayg.nic.in---->AwaasSoft---->Reports---->Houses progress against the target financial year.

(d) To ensure that assistance is targeted to those who are genuinely deprived and that the selection is objective and verifiable, the beneficiaries under PMAY-G are identified using housing deprivation parameters given in the Socio Economic and Caste Census (SECC), 2011 data. The number of eligible beneficiaries available through the SECC database currently stands at 2.04 crore (approx.). The Government conducted an Awaas+ survey from January 2018 to March 2019 to identify those beneficiaries who claimed to have been left out under the 2011 SECC survey and thus prepared an additional list of potential beneficiaries. In order to fill the gap of approx. 91 lakhs (2.95 crore - 2.04 crore), Awaas+ data has been utilized. The entire target of 2.95 crore houses have already been allocated to all the States/UTs.

The State-wise details of number of beneficiaries yet to be sanctioned houses under PMAY-G (as on 03.02.2024) particularly in Tamil Nadu, Maharashtra, Odisha and Andaman and Nicobar Islands is given in Annexure-III.

(e) The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G:

- i. Regular review of progress at the level of Ministry.**
- ii. Launch of PMAY-G analytic Dashboard for monitoring and supervision of the scheme.**
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.**
- iv. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.**
- v. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.**

Annexure-I

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 634 TO BE ANSWERED ON 06.02.2024 REGARDING IMPLEMENTATION OF PMAY-G

State-wise details of Central Share of funds released and funds utilised by the States/UTs under PMAY-G during each of the last three years i.e. financial years 2020-21, 2021-22 and 2022-23 particularly in Tamil Nadu, Maharashtra, Odisha and Andaman and Nicobar Islands

(Rs in crore)

S.No.	State	2020-21		2021-22		2022-23	
		Central Release	Utilization (including State share)	Central Release	Utilization (including State share)	Central Release	Utilization (including State share)
1	ARUNACHAL PRADESH	0.00	5.97	104.85	16.70	69.58	127.27
2	ASSAM	1,503.43	1,269.44	5,771.11	2,195.33	9,141.75	10,913.25
3	BIHAR	6,683.93	10,004.40	3,082.22	5,954.44	7,497.21	11,718.07
4	CHATTISGARH	307.13	983.99	0.00	31.32	344.23	822.15
5	GOA	0.00	0.53	0.00	0.37	0.00	0.49
6	GUJARAT	192.78	495.64	687.29	893.09	911.75	1,004.66
7	HARYANA	0.00	13.27	0.00	17.26	44.33	62.35
8	HIMACHAL PRADESH	10.62	23.40	32.97	44.04	37.86	33.24
9	JAMMU & KASHMIR	795.86	599.35	123.43	419.37	1,031.58	709.95
10	JHARKHAND	3,348.51	3,750.22	1,207.91	4,237.82	1,236.02	2,127.40
11	KERALA	0.00	25.05	0.00	66.87	70.29	94.63
12	MADHYA PRADESH	4,565.80	4,068.96	4,509.58	8,046.72	6,374.91	11,171.29
13	MAHARASHTRA	1,310.10	2,433.50	1,249.80	2,003.81	1,676.07	3,098.13
14	MANIPUR	84.89	93.49	21.01	26.86	161.14	128.80
15	MEGHALAYA	191.08	185.54	90.13	72.51	106.44	88.26
16	MIZORAM	16.16	13.82	41.92	5.83	29.58	55.52
17	NAGALAND	17.40	2.12	17.41	20.44	52.50	28.68
18	ODISHA	2,821.87	4,556.46	1,011.87	1,122.73	1,723.28	310.83
19	PUNJAB	49.22	59.10	18.31	60.73	71.68	100.86
20	RAJASTHAN	1,108.59	3,679.45	1,405.46	2,332.48	2,157.52	3,036.53
21	SIKKIM	0.00	0.28	0.57	0.06	0.97	1.67
22	TAMIL NADU	78.62	672.61	928.93	668.86	2,004.39	2,290.47
23	TRIPURA	113.62	98.30	1,368.48	1,111.18	1,264.20	1,325.14
24	UTTAR PRADESH	4,830.90	5990.29	3,727.00	7,869.83	4,777.03	7,317.50
25	UTTARAKHAND	0.00	1.31	149.18	138.33	128.08	172.55
26	WEST BENGAL	8,810.54	10,037.26	687.84	5,423.18	0.00	1,108.30
27	ANDAMAN AND NICOBAR	16.88	8.53	0.00	1.87	0.00	0.42
28	DADRA & NAGAR HAVELI and DAMAN & DIU	0.00	33.46	0.00	21.85	0.00	13.55
29	LAKSHADWEEP	0.00	0.01	0.00	0.00	0.00	0.00
31	ANDHRA PRADESH	0.00	0.00	0.00	0.00	0.00	87.65
32	KARNATAKA	0.00	0.00	0.00	0.00	214.92	0.00
34	LADAKH	0.00	0.00	0.00	0.00	3.09	2.94
	Total	36,857.93	49,105.75	26,237.25	42,803.87	41,130.36	57,952.49

Annexure-II

STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 634 TO BE ANSWERED ON 06.02.2024 REGARDING IMPLEMENTATION OF PMAY-G

State-wise details of houses sanctioned by the States/UTs to the eligible beneficiaries and houses completed under PMAY-G during the last three years i.e. from financial year 2020-21 to 2022-23

(units in nos.)

SNo	State Name	2020-2021		2021-2022		2022-2023	
		Houses Sanctioned	Houses Completed	Houses Sanctioned	Houses Completed	Houses Sanctioned	Houses Completed
1	ARUNACHAL PRADESH	18,975	2,417	10,988	992	2,699	9,344
2	ASSAM	1,50,036	1,30,879	2,16,302	1,17,694	10,52,658	10,09,142
3	BIHAR	6,25,203	9,42,615	8,98,698	5,08,363	1,32,652	11,47,035
4	CHHATTISGARH	1,57,531	59,684	371	23,289	81,374	33,575
5	GOA	32	87	47	19	18	12
6	GUJARAT	21,286	50,742	1,06,994	77,263	1,47,317	65,562
7	HARYANA	60	1,215	3,316	263	5,091	5,404
8	HIMACHAL PRADESH	3,996	605	2,729	1,884	792	3,654
9	JAMMU AND KASHMIR	64,030	21,569	55,841	42,515	7,804	79,271
10	JHARKHAND	3,61,523	2,35,011	3,90,130	2,95,036	11,582	3,63,311
11	KERALA	3,328	686	12,605	2,440	1,625	8,825
12	MADHYA PRADESH	7,56,486	2,61,254	4,90,010	6,06,303	7,53,776	10,58,371
13	MAHARASHTRA	2,90,606	1,81,700	1,16,607	1,79,021	3,00,037	3,43,445
14	MANIPUR	17,822	2,379	1,725	3,626	13,845	13,955
15	MEGHALAYA	26,477	5,016	3,353	7,009	8,864	6,913
16	MIZORAM	7,017	1,123	0	1,158	6,951	1,020
17	NAGALAND	4,706	535	9,750	0	4,187	3,210
18	ODISHA	2,90,468	3,95,105	3,415	97,143	8,91,388	30,368
19	PUNJAB	1,885	3,908	10,990	5,473	4,712	11,381
20	RAJASTHAN	2,63,934	3,15,480	3,86,636	1,41,342	7,437	3,95,037
21	SIKKIM	0	13	274	5	47	41
22	TAMIL NADU	1,01,919	51,868	2,20,193	57,322	36,581	1,75,291
23	TRIPURA	991	15,462	1,57,216	1,639	51,868	1,80,495
24	UTTAR PRADESH	7,28,282	37,710	4,34,798	10,94,653	8,59,465	6,62,309
25	UTTARAKHAND	47	19	15,389	3,844	18,687	12,493
26	WEST BENGAL	9,41,566	6,78,583	1,66,630	9,59,229	11,06,802	1,47,379
27	ANDAMAN AND NICOBAR	397	483	0	335	6	97
28	DADRA AND NAGAR HAVELI & DAMAN AND DIU	94	972	47	641	927	1,486
29	LAKSHADWEEP	0	28	0	7	0	0
30	PUDUCHERRY	0	0	0	0	0	0
31	ANDHRA PRADESH	1,816	0	0	0	1,78,899	2,167
32	KARNATAKA	35,550	2,405	3,864	11,239	37,859	2,641
33	TELANGANA	0	0	0	0	0	0
34	LADAKH	200	62	450	22	1	1
	Total	48,76,263	33,99,615	37,19,368	42,39,769	57,25,951	57,73,235

Annexure-III

STATEMENT IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 634 TO BE ANSWERED ON 06.02.2024 REGARDING IMPLEMENTATION OF PMAY-G

State-wise details of number of beneficiaries yet to be sanctioned houses under PMAY-G (as on 03.02.2024) particularly in Tamil Nadu, Maharashtra, Odisha and Andaman and Nicobar Islands

SNo	State Name	Target allocated	Houses Sanctioned by the States/UTs	No. of beneficiaries yet to be sanctioned houses
1	ARUNACHAL PRADESH	36,210	36,112	98
2	ASSAM	20,41,807	20,13,506	28,301
3	BIHAR	37,01,576	37,01,479	97
4	CHHATTISGARH	11,76,142	11,76,142	0
5	GOA	257	257	0
6	GUJARAT	6,03,922	6,03,700	222
7	HARYANA	29,404	29,404	0
8	HIMACHAL PRADESH	25,471	25,471	0
9	JAMMU AND KASHMIR	3,37,129	3,36,980	149
10	JHARKHAND	15,92,171	15,92,168	3
11	KERALA	35,167	35,163	4
12	MADHYA PRADESH	38,00,415	38,00,292	123
13	MAHARASHTRA	13,77,817	13,76,975	842
14	MANIPUR	1,01,558	1,01,550	8
15	MEGHALAYA	1,88,297	1,88,295	2
16	MIZORAM	29,967	29,967	0
17	NAGALAND	48,830	48,830	0
18	ODISHA	27,26,133	27,26,006	127
19	PUNJAB	39,729	39,725	4
20	RAJASTHAN	17,17,996	17,17,499	497
21	SIKKIM	1,400	1,399	1
22	TAMIL NADU	7,51,421	7,50,521	900
23	TRIPURA	3,77,057	3,77,030	27
24	UTTAR PRADESH	36,15,041	36,14,951	90
25	UTTARAKHAND	69,303	69,275	28
26	WEST BENGAL	45,69,532	45,69,446	86
27	ANDAMAN AND NICOBAR	3,424	3,424	0
28	DADRA AND NAGAR HAVELI & DAMAN AND DIU	11,436	11,436	0
29	LAKSHADWEEP	45	45	0
30	PUDUCHERRY	0	0	0
31	ANDHRA PRADESH	2,46,430	2,46,430	0
32	KARNATAKA	2,41,908	2,41,865	43
33	TELANGANA	0	0	0
34	LADAKH	3,005	3,004	1
	Total	2,95,00,000	2,94,68,347	31,653